

**FORM G: INVITATION FOR EXPRESSION OF INTEREST FOR
PAI KHOT INFRA PRIVATE LIMITED
OPERATING IN INFRA SERVICE SECTOR AT GOA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SR.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	PAI KHOT INFRA PRIVATE LIMITED PAN: AAFCP6109H CIN NO.: U45200GA2010PTC006437
2.	Address of the registered office	Ground Floor, D S Residency Murida, Fatorda, South Goa, Margao, Goa, India, 403602
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Ground Floor, D S Residency Murida, Fatorda, South Goa, Margao, Goa, India, 403602
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Revenue from operations of INR 0 in FY 2022-23 and INR 42.60 Crores in FY 2021-22
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	All relevant documents & information can be obtained on request from the IRP / RP through the email id: cirp.paikhot@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details are available at the office of the Interim Resolution Professional at office no: B-4, Vinay Tower, Kranti Nagar, Lokhandwala, Kandivali East, Mumbai 400101 & can be sought by sending mail at cirp.paikhot@gmail.com
10.	Last date for receipt of expression of interest	19-02-2024
11.	Date of issue of provisional list of prospective resolution applicants	29-02-2024
12.	Last date for submission of objections to provisional list	05-03-2024
13.	Date of issue of final list of prospective resolution applicants	15-03-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	05-03-2024
15.	Last date for submission of resolution plans	15-04-2024
16.	Process email id to submit Expression of Interest	cirp.paikhot@gmail.com



Rakesh Kumar Tulsyan

Interim Resolution Professional of PAI KHOT INFRA PRIVATE LIMITED

IBBI/IPA-001/P-01144/2018-19/11970

B-4, Vinay Tower, Kranti Nagar,
Lokhandwala, Kandivali East,
Mumbai – 400101.

Date: 01-02-2024

Place: Goa